

1	2	3	4
U.K.	275	242	372
Japan	455	1976	344
West Germany	107	392	959
France	45	68	139
Canada	—	30	46
Sweden	Neg.	14	109
Switzerland	51	61	92
Italy	32	15	142
Bahrain	1097	428	304
Finland	7	43	35
Belgium	7	18	—
Holland	—	22	465

(c) The number of foreign investment proposals (inducing NRI investments) approved during the period 1984 to 1988 is as under:—

1984	1985	1986	1987	1988
1	2	3	4	5
151	238	240	242	282

Branches of Nationalised Bank

2225. SHRI SYED SHAHABUDDIN:
Will the Minister of FINANCE be pleased to state:

(a) the number of branches of each nationalised bank, State-wise, as on 31 December, 1988;

(b) whether Government propose to rationalise the opening of the branches and to demarcate the areas of expansion for each bank to concentrate upon; and

(c) whether Government propose to restrict and reduce the number of nationalised banks working in each district, apart from the State Bank of India and the lead bank concerned?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) The Statewise position of branches of Public Sector Banks as at the end of September, 1988 (latest available) is given in the Statement below.

(b) Under the Service Area Approach to be introduced from 1.4.89, each village will be allotted to a rural or a semi-urban bank branch with a view to bring about a planned disbursement of credit.

(c) Reserve Bank of India (RBI) has reported that it may not be possible for practical reasons to restrict and reduce the number of banks apart from State Bank of India and lead bank functioning in a district. With a view to ensuring that individual bank get an equitable share in the overall expansion, the other banks which have also a fair representation in the area, are also allowed to open branches at the identified centres under the Branch Licensing Policy.

STATEMENT

<i>S.No.</i>	<i>Name of the State/Union Territory</i>	<i>No. of branches</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Andhra Pradesh	3056
2.	Arunachal Pradesh	41
3.	Assam	649
4.	Bihar	2549
5.	Goa	243
6.	Gujarat	2803
7.	Haryana	938
8.	Himachal Pradesh	503
9.	Jammu & Kashmir	236
10.	Karnataka	2587
11.	Kerala	1525
12.	Madhya Pradesh	2379
13.	Maharashtra	4139
14.	Manipur	40
15.	Meghalaya	90

1	2	3
16.	Mizoram	18
17.	Nagaland	59
18.	Orissa	1034
19.	Punjab	1887
20.	Rajasthan	1560
21.	Sikkim	25
22.	Tamil Nadu	2794
23.	Tripura	67
24.	Uttar Pradesh	4645
25.	West Bengal	2709
26.	Andaman & Nicobar Islands	16
27.	Chandigarh	104
28.	Dadra & Nagar Haveli	6
29.	Daman & Diu	10
30.	Delhi	988
31.	Lakshadweep	5
32.	Pondicherry	54

**Raids on the Premises of Ball Pen
Manufacturing**

2226. SHRI KAMLA PRASAD SINGH:
Will the Minister of FINANCE be pleased to refer to the reply given on 25 November, 1988 to Unstarred Question No. 2202 regarding raids on Ball Pen Companies and state:

(a) the details of leading Ball Pen

Companies and their associates which were searched by the Income-tax department and the details of the persons who admitted concealment of income of nearly Rs. 4,62 crores; and

(b) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K.PANJA): (a) The Ball Pen Company